

Train robberies in last three months

*77. SHRI BALAKRISHNA
WASNIK:

SHRI ASHOK GEHLOT:

Will the Minister of RAILWAYS be pleased to lay a statement showing :

(a) the number of robberies in running trains committed during the last three months ending 31st October, 1981 ;

(b) the value of property looted and the number of persons injured in these train robberies ;

(c) whether any compensation has been paid to the injured persons and if so, the details thereof;

(d) the effective steps taken to check robberies in running trains ; and

(e) the number of running train robberers arrested so far and the action taken against them ?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (e). A statement is laid on the table of the Sabha.

STATEMENT

(a) cases of dacoities/robberies in running trains were reported during the period August to October, 1981.

(b) Value of property looted was estimated to be Rs. 5,53,359/-. 1 passenger was killed and 37 were injured.

(c) No.

(d) Government Railway Police, who are responsible for safety and

security of passengers travelling in trains and their belongings, are making efforts to control crime on Railways by providing escorts on trains, surveillance over criminals, arresting and prosecuting them in specific cases. Railway Protection Force is assisting the Government Railway Police in this regard.

(e) 100 robbers/dacoits have so far been arrested by the Police in these cases. Police investigations are in progress.

News item captioned "Diwali Sweets pose Health Hazard"

*78. DR. A. U. AZMI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government's attention has been drawn to the news item captioned "Diwali Sweets pose health hazard" appearing in the Indian Express dated 22nd October, 1981 ;

(b) if so, the reaction of Government thereto ;

(c) the action taken to ensure that the people got safe eatables on Diwali eve;

(d) whether sample of sweets, sugar, vanaspati, ghee, colours silver leaves (Varak), besan, edible oils were lifted in Delhi and if so, with what results; and

(e) whether cheap khandsari has been used in the preparation of sweets in place of crystal sugar?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) Yes, Sir.

(b) and (c). Delhi Administration who are responsible for the implementation of the P.F.A. Act